

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/33(CHE)/2023
Name of Petitioner :
& Shree Bharani Spinnings (india) Ltd
Name of Respondent :
Section : Sec 272 & 271(a) of CA, 2013

ORDER

Present: Ms. Manjula Devi, Ld. Counsel for Petitioner.
Ms. Nandhini Agarwal, Ld. Counsel for RoC.

Arguments on the Petition heard.

Order reserved.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**